

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no. 90 of 2014

Dated : 9th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Sasan Power Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)**

**Counsel for the Appellant(s): Mr. J.J. Bhatt, Sr. Adv
Mr. Vishrov Mukherjee
Mr. Janmali Manikala**

**Counsel for the Respondent(s): Mr. G. Umapathy for R-2
Mr. M.G. Ramachandra for R-14
Mr. Saurabh Mishra for R-1
Mr. Pradeep Misra and
Mr. Manoj Kr. Sharma for R-3 to 6
Mr. Anand Kr. Srivastav for R-10
Mr. Rahul Dhawan for R-11 & 12
Mr. Anand K. Ganesan and
Ms. Mandakini Ghosh for R-13**

ORDER

Heard Learned Senior Counsel for the Appellant and Learned Counsel
for R-2 and R-14.

Post the matter for further hearing on **14.01.2015.**

**(Rakesh Nath)
Technical Member
pr/mk**

**(Justice Ranjana P. Desai)
Chairperson**